

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:3099

ANSWERED ON:07.08.2015

Land Custom Stations

Chaudhury Shri Jitendra

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- a) the details of notified Land Custom Stations (LCSs) in North-East States bordering Bangladesh, Myanmar and China and number out of them which are functional;
- b) the average flow of traffic and goods per annum through these LCSs;
- c) whether Sabroom Land Custom Station, situated in South Tripura District was notified in the year 1996 but it yet to be made functional and if so, the reasons therefor; and
- d) if not, the time by which the Sabroom LCS is expected to become functional?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (INDEPENDENT CHARGE) (SMT. NIRMALA SITHARAMAN)

(a) & (b) The details of notified Land Custom Stations (LCS) and the average flow of traffic and goods are given in Annexure I & II.

(c) & (d) Sabroom LCS situated in South Tripura District was notified in the year 1994, de-notified in the year 1998 and again notified in the year 2011. Sabroom LCS is non-functional at present. The trade is yet to commence at this LCS as the river Feni forms the international boundary between India and Bangladesh and the bridge over Feni river is not yet constructed.
